

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

(PART-I, SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE & INDUSTRY

PUBLIC NOTICE No. 41 (RE-2001) /1997-2002

NEW DELHI: the, 8<sup>th</sup> October, 2001

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II-Section 3 – Sub- section (ii) vide S.O No. 283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes the following amendment in the Handbook of Procedures (Vol.1) (RE-2001), 1997-2002.

1. The following shall be added as Appendix- 59-

Agri Export Zone

Note: Please see paragraph 16.2 and 16.3 of the Policy

The following shall be notified as an Agri Export Zone for the products mentioned therein. The Agri export zone shall cover the district specified in the table below:

| S.No. | Product   | State       | Districts covered                                                                          |
|-------|-----------|-------------|--------------------------------------------------------------------------------------------|
| 1.    | Pineapple | West Bengal | Darjeeling, Jalpaiguri                                                                     |
| 2.    | Gherkins  | Karnataka   | Tumkur, Bangalore Urban, Bangalore Rural, Hassan, Kolar, Chitradurga, Dharwad and Bagalkot |
| 3.    | Lychees   | Uttranchal  | Udhamsingh Nagar and Nainital                                                              |

This issues in public interest.

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned,

By orders etc.

(A.B.Menon)

Dy. Director General of Foreign Trade